

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF XERO SOFTWARE SOLUTIONS  
(INDIA) PRIVATE LIMITED.**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                         |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Xero Software Solutions (India) Private Limited                                                                                                                                                                                                                                                         |
| 2. | Date of Incorporation of Corporate Person                                                    | October 19, 2022                                                                                                                                                                                                                                                                                        |
| 3. | Authority under which Corporate Person is Incorporated/ Registered                           | Registrar of Companies - Hyderabad                                                                                                                                                                                                                                                                      |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U72900TG2022FTC167665                                                                                                                                                                                                                                                                                   |
| 5. | Address of the registered office and principal office (if any) of Corporate Person           | WEWORK INDIA MANAGEMENT PRIVATE LIMITED KRC, Mindspace, Survey No.64, Building No.9, 13th Floor, Software Units-Layout, Madhapur, Hyderabad, Shaikpet, Telangana, India, 500081.                                                                                                                        |
| 6. | Liquidation Commencement Date of Corporate Person                                            | October 30, 2025                                                                                                                                                                                                                                                                                        |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | <b>Mr. Pranav J. Damania</b><br><b>IBBI/IPA-001/IP-P00079/2017-18/10164</b><br>Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067.<br>Email Id :- <a href="mailto:pranav@winadvisors.co.in">pranav@winadvisors.co.in</a><br>Contact No :- +91 98204 69825 |
| 8. | Last Date for Submission of Claims                                                           | November 29, 2025                                                                                                                                                                                                                                                                                       |

Notice is hereby given that the **Xero Software Solutions (India) Private Limited** has commenced voluntary liquidation on **October 30, 2025**.

The stakeholders of **Xero Software Solutions (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before **November 29, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**SD/-**

**Pranav J. Damania**

**Liquidator in the matter of Xero Software Solutions (India) Private Limited.**

**Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164**

**Authorisation for Assignment (“AFA”): AA1/10164/02/311225/108058**

**AFA Validity: December 31, 2025**

Date: 03-11-2025

Place: Mumbai

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